NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/140/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAFARGE INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: KARISMAA FOUNDATION PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

MIR. RANK Associates

Cocyal for Petrioner

M/S Nithyour &

Corel Jos Royper 54 9843294537

ORDER

Proxy representing counsel for petitioner on record present and filed an affidavit showing proof of service of notice to the respondent. Counsel for respondent present and undertakes to file vakalat. He also stated that he has not received the documents from the other side. Counsel for petitioner is directed to furnish copy of the same to the respondent. Time extended at request for filing counter by the respondent and also for submissions by both the sides. Put up on 28.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)